

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 30 of 2012 & 94 of 2011

Dated: 30th August, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

Appeal No. 30 of 2012 & I.A. No. 55 of 2012

Orissa Power Transmission Corpn. Ltd. Appellant (s)

Versus

O.E.R.C. & Ors. Respondent(s)

Appeal No. 94 of 2011

M/s. T.S. Alloys Limited Appellant (s)

Versus

O.E.R.C & Ors. Respondent(s)

**Counsel for the Appellant(s)
(In Appeal No. 30 of 2012) : Mr. R.K. Mehta, Mr. David.A.
& Mr. Antaryami Upadhyay**

**(In Appeal No. 94 of 2011) : Mr.M.G. Ramachandran
Mr. P.P. Mohanty
Mr. R.M. Patnaik**

**Counsel for the Respondent(s)
(In Appeal No. 30 of 2012) : Mr.M.G. Ramachandran,
Mr. R.M. Patnaik &
Mr. P.P. Mohanty for R 9 & 10
Mr.B.K.Naik,
Mr. Rutwik Panda for R-1**

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**Mr.M.Sarada and Mr. Rajeev
Gulani for R-5**

(In Appeal No. 94 of 2011)

**: Mr.B.K.Naik,
Mr. Rutwik Panda for R-1
Mr. R.K. Mehta &
Mr. Antaryamai Upadhayay
& Mr. David A for R-2 & 4.**

ORDER

Mr. M.G. Ramachandran, learned advocate addressed his arguments on behalf of respondent nos. 9 and 10 in Appeal No. 30 of 2012 and as appellant in Appeal No. 94 of 2011.

We adjourn the matter for hearing arguments to **21st September, 2012** of respondents in Appeal No. 94 of 2011 and of appellant in Appeal No. 30 of 2012.

Mr. M.G. Ramachandran, learned advocate will submit his written note of arguments on or before the next date so fixed after service of copy to the other sides.

(V.J. Talwar)
Technical Member
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(P.S. Datta)
Judicial Member